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Title: Need to take steps for Zero tolerance towards crime against women and ensure liberty for women in Delhi.

KUMARI SUSHMITA DEV (SILCHAR): Madam, without going into any controversy I just want to point out that this Government has taken the action of banning Uber taxis but today's newspapers are saying that they are still continuing in Delhi. I request this Government, which promised zero tolerance attitude towards crime against women, that some action be taken against the Transport Department officers and the Police Commissioner who admittedly says a forged certificate has been given to a driver who has five antecedents under Goonda Act and three rape cases. I urge this Government to ensure that liberty for women should not be in the Constitution alone but on the streets of the Capital. ...(*Interruptions*)

HON. SPEAKER: Nothing will go on record.

*(Interruptions) â€/**

HON. SPEAKER: Hon. Members

P.K. Biju,

Dr. A. Sampath,

Shri Sankar Prasad Datta,

Adv. Joice George,

Shri Md. Badaruddoza Khan are permitted to associate with this issue.